

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1230 of 2004

Allahabad this the 21st day of May, 2010

Hon'ble Mrs. Manjulika Gautam, Member (A)

Mrs. Manner Devi W/o Sri Jagdish Narayan Gupta, Resident of Post Office Nayapura, District Ghazipur.

Applicant

By Advocates: Sri A.K. Malwiya
Sri I.P. Singh

Vs.

1. Union of India through its Secretary, Ministry of Civil Supplies, New Delhi.
2. General Manager, Govt. Opium & Alkloyed Factory, Ghazipur.
3. Manager, Govt. Opium & Alkloyed Factory, Ghazipur.

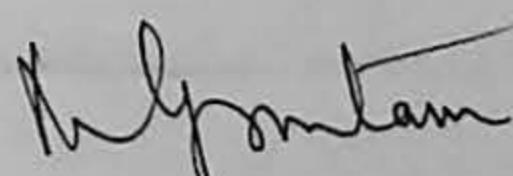
Respondents

By Advocate: Sri Himanshu Singh

O R D E R

Heard learned counsel for the parties and perused the pleadings on record.

2. In the present case, applicant is claiming pensionary benefits as second wife of the deceased employee after the death of first wife. In this connection, she has submitted a detailed representation dated 25.05.2004 (annexure-3), which is still not being decided. This O.A. is being disposed of with direction to the respondents to decide the above mentioned representation of the applicant as per rule and law within a period of two months from the date of receipt of a certified copy of this order. No order as to costs.


Member (A)

/M.M/